

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:2129  
ANSWERED ON:06.08.2010  
BED AND BREAKFAST SCHEME  
Rao Shri Nama Nageswara

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has registered certain properties under the 'Bed and Breakfast Scheme' to meet the residential requirement during the ensuing Commonwealth Games, 2010;
- (b) if so, the number of such properties;
- (c) whether the Government has carried out an appraisal of the functioning of the Scheme;
- (d) if so, the details thereof;
- (e) whether the Government proposes to extend the Scheme to other major and metro cities in the country; and
- (f) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) and (b): Yes, Sir. The Ministry of Tourism (MOT) is making efforts for augmentation of accommodation for the Commonwealth Games 2010 from various segments of accommodation including the "Incredible India Bed & Breakfast/Homestay Scheme" (IIB&B). Accordingly, MOT has requested the State Governments of National Capital Territory of Delhi, Haryana and Uttar Pradesh to promote the IIB&B Scheme to provide additional accommodation for the Games.

(c), (d), (e) and (f): In order to promote and have a uniform scheme for Bed and Breakfast establishments all over the country, the Ministry of Tourism had simplified the IIB&B Scheme and has requested all the State/Union Territory Administration for implementation of the same.